

**UTTAR DINAJPUR JUDGESHIP AT RAIGANJ**

MERIT LIST OF THE CANDIDATES WHO HAVE BEEN SELECTED FOR  
APPOINTMENT FOR THE FOLLOWING POSTS OF OFFICE PEON, PROCESS  
SERVER UNDER GROUP D, LDC UNDER GROUP C AND ENGLISH  
STENOGRAPHER UNDER GROUP B CATEGORIES  
ON THE BASIS OF FINAL RESULT DATED 15/09/2016

*REF : EMPLOYMENT NOTIFICATION NO. 01 DATED 19.04.2016  
read with Addendum & Corrigenda Notification No. 02 dated 25.04.2016*

<b>GROUP-D</b>			
<b>POST : PEON</b>			
<b>Vacancy</b>	<b>Roll Number</b>	<b>Name of the candidate</b>	<b>Marks</b>
<b>Unreserved=5</b>	<b>402903</b>	<b>Anirban Kundu</b>	<b>62.16</b>
	<b>400914</b>	<b>Saifuddin Mondal</b>	<b>59.66</b>
	<b>403544</b>	<b>Samima Akhter</b>	<b>58.83</b>
	<b>403247</b>	<b>Atanu Ghosh</b>	<b>58.33</b>
	<b>401084</b>	<b>Ashutosh Paul</b>	<b>58</b>
<b>Unreserved Ex Serviceman=2</b>	<b>400398</b>	<b>Neel Kamal Das</b>	<b>19.66</b>
	<b>403404</b>	<b>Hafijuddin</b>	<b>19.00</b>
<b>Unreserved EC= 3</b>	<b>400146</b>	<b>Md. Jamal Hossain</b>	<b>47.83</b>
	<b>401090</b>	<b>Rakesh Mondal</b>	<b>34.33</b>
	<b>401880</b>	<b>Biswajit Das</b>	<b>32.5</b>
<b>Scheduled Caste = 2</b>	<b>402582</b>	<b>Mihir Das</b>	<b>57</b>
	<b>401056</b>	<b>Bipro Nath Biswas</b>	<b>57</b>
<b>Scheduled Caste EC=2</b>	<b>402634</b>	<b>Mrinal Kanti Roy</b>	<b>31.33</b>
	<b>402952</b>	<b>Abhay Kumar Mandal</b>	<b>24.33</b>
<b>OBC A = 2</b>	<b>402837</b>	<b>Md. Ajmal Hossain</b>	<b>53.83</b>
	<b>401665</b>	<b>Badrul Haque</b>	<b>50.33</b>
<b>OBC B =1</b>	<b>402935</b>	<b>Anup Debnath</b>	<b>55.66</b>
<b>ST = 1</b>	<b>401428</b>	<b>Sanjit Roy</b>	<b>47.16</b>
<b>ST EC = 1</b>	<b>401300</b>	<b>Pradip Kumar Mahato</b>	<b>-5.84</b>

Contd...P/2

<b>GROUP-D</b>			
<b>POST : PEON</b>			
<b>Vacancy</b>	<b>Roll Number</b>	<b>Name of the candidate</b>	<b>Marks</b>
<b>Unreserved ( Persons with disabilities of blindness or low vision)</b>	<b>403276</b>	<b>Tanmay Sinha</b>	<b>32.33</b>
<b>PROCESS SERVER</b>			
<b>Unreserved= 1</b>	<b>401045</b>	<b>Suman Biswas</b>	<b>59.33</b>

<b>GROUP-B</b>			
<b>POST : ENGLISH STENOGRAPHER</b>			
<b>Vacancy</b>	<b>Roll Number</b>	<b>Name of the candidate</b>	<b>Marks</b>
<b>Unreserved =1</b>	<b>100082</b>	<b>Subrata Khamaru</b>	<b>412.83</b>
<b>Unreserved EC = 2</b>	<b>100043</b>	<b>Krishna Ghosh</b>	<b>291.16</b>
	<b>-</b>	<b>No qualified candidate</b>	
<b>Scheduled Caste=2</b>	<b>100113</b>	<b>Ashim Kumar Das</b>	<b>370</b>
	<b>100150</b>	<b>Gopinath Sarkar</b>	<b>343.33</b>
<b>OBC B EC = 1</b>		<b>No qualified candidate</b>	

*S. R. Singh*

<b>GROUP-C</b>			
<b>POST : LOWER DIVISION CLERK</b>			
Vacancy	Roll Number	Name of the candidate	Marks
Unreserved=5	201066	Animesh Chatterjee	67.33
	200959	Chayan Mukherjee	66.16
	201192	Juel Das	62.83
	200260	Rajib Baroi	58.5
	200128	Anik Pattadar	56.83
Unreserved EC = 2	201361	Mashooque Ahamed Dayemi	50.5
	200761	Ezaz Ahamed	48.83
Unreserved Ex Serviceman=1	200887	Pranab Kumar Deb	58.16
Scheduled Caste = 1	201039	Ratan Barman	52.83
SC EC = 2	201043	Samit Chowdhury	38.16
	201413	Bappaditya Das	37.83
OBC B=1	200992	Sandeepan Ghosh	53.83
OBC A- 1	201054	Anowar Hossain	53.83

The above Merit List published shall be guided by the following norms and conditions as resolved by the District Recruitment Committee, Uttar Dinajpur Judgeship.

a) the selected candidates as above shall be appointed purely on temporary basis and shall remain on probation for the period as provided in West Bengal Services ( Appointment, Probation and Clarification) Rules, 1979. During his/her period of probation, if it is found that the candidate is not fit for the post then his/her period shall not be extended and he/she will be removed from the service automatically.

b) the selected candidates as above whose mother tongue is not Bengali, shall pass Bengali in Departmental Examination as published in the Employment Notification dated 19.04.2016 and in case of failure in the said examination, he/she shall be terminated from his/her post/service.

Contd...P/4

c) the candidates above who are already in Government Service either in any Judgeship or in any other department of West Bengal or Union of India, shall submit No objection Certificate along with a certificate issued by his/her Appointing Authority showing that there is no disciplinary proceeding pending against him/her for the charge of corruption, insubordination or for any other reason and there is no criminal case arising out of his/her rendering present service, is pending or any other proceeding is pending against him/her.

d) the selected candidates above shall collect their Police Verification Form from the Office of the District Judge, Uttar Dinajpur at Raiganj on production of counterpart of the Admit card issued from this end, **within 26<sup>th</sup> September, 2016** and to submit duly filled up Police Verification Form along with attested copy of his/her educational qualification within **29<sup>th</sup> September, 2016**. Suppression of any educational or any other information by the candidates during submission of the Police Verification Form may lead to removal of his/her name from the above Panel. They must obtain necessary endorsement on the counterpart of their Admit Card from the Office of the District Judge, Uttar Dinajpur at Raiganj at the time of collection of VR Form in regard to their selection for appointment.

e) the above candidates will have to appear before the Medical Board in the Office of the Chief Medical Officer of Health, Uttar Dinajpur, Raiganj at Karnojora on **19<sup>th</sup> and 20<sup>th</sup> October, 2016 with their individual reports of Blood RE, Urine RE, ECG, Blood Sugar PP and Fasting, Pregnancy in case of female candidate done after the date of publication of the instant panel at any Government registered Pathological Laboratory or Government Hospitals.** The candidates have also to collect TR Form No.7 ( 5 copies) from the Office of the CMOH of the district and have to make necessary payment at SBI, Karnojora Branch after obtaining necessary endorsement from the Office of the CMOH of the district on the same date.

21 nos. Group D Candidates selected for appointment, Page 1 of Panel	19 <sup>th</sup> October, 2016
4 nos. Group B and 13 nos. Group C candidates selected for appointment, Page 2 and 3 of Panel	20 <sup>th</sup> October, 2016



In case of non-submission of the Police Verification Form by **29th September, 2016** and non-appearance before the Medical Board on **19<sup>th</sup> October, 2016 (for Group D candidates) & 20<sup>th</sup> October, 2016 (for Group B and C candidates)** as per above schedule then it will be treated that the candidate is not willing to join his/her post and his/her name will be deleted from the list of selected candidates.

f) the candidates shall not have any right to claim the post only on the ground that his/her name has been published in the category of selected candidates.

g) the Recruitment committee as well as the Appointing Authority shall reserve the right to de-list any candidate from the list of selected candidates if it is found that for any other reason the candidate is not eligible for the post.

h) the selected candidates above will be issued appointment letters on receipt of satisfactory reports on Police Verification Roll and Medical fitness from the authorities concerned.

A handwritten signature in black ink, consisting of a series of loops and a long horizontal stroke at the end.

**WAIT LISTED CANDIDATES [on the basis of final result published on ] :**  
 who may be offered and given appointment if any of the selected candidates as above under respective category is found unable to continue with service on account of (a) non-acceptance of appointment (b) voluntary resignation (c) found unfit for the post demanding instant removal from the post/service prior to the completion of probation period due to insubordination, misdemeanour, negligence in discharging his/her official duties, (d) non-fulfilment of any other criteria including suppression of material information and on failure to collect V.R. Form, submission thereof and non-appearance before CMOH of the district on stipulated dates as notified above

<u>Wait List</u>			
<u>GROUP-D POST : PEON</u>			
Vacancy	Roll Number	Name of the candidate	Marks
Unreserved=5	403137	Aloke Das	55.66
	402780	Sushen Biswas	55.33
	401640	Biplab Ball	54.66
	402761	Amit Kumar Jha	54.16
	403517	Prasenjit Goswami	53.83
Unreserved Ex Serviceman=2	401283	Tapas Kumar Debgupta	13.16
	400500	Md. Matiur Rahaman	7.00
Unreserved EC= 3	401371	Patit Paban Goswami	27.33
	401317	Asraul Haque	23.33
	400804	Biswajit Biswas	16.5
Scheduled Caste = 2	402780	Sushen Biswas	55.33
	401673	Swapan Biswas	52
Scheduled Caste EC=2	400804	Biswajit Biswas	16.5
	402927	Goutam Sarkar	15.66
OBC A = 2	400973	Hasan Ali	48.5
	402276	Md. Kabirul Hoque	46.16
OBC B =1	401640	Biplab Ball	54.66
ST = 1	401019	Dipankar Mahato	39.83
ST EC = 1	402941	Sahallad Oraon	-16.34

Contd....P/7

<u>Wait List</u>			
<b>GROUP-D</b>			
<b>POST : PEON</b>			
<b>Vacancy</b>	<b>Roll Number</b>	<b>Name of the candidate</b>	<b>Marks</b>
Unreserved ( Persons with disabilities of blindness or low vision)	400855	Ram Mohan Bhowmick	15
<b>PROCESS SERVER</b>			
Unreserved= 1	402535	Niranjan Barman	52.33

<u>Wait List</u>			
<b>GROUP-B</b>			
<b>POST : ENGLISH STENOGRAPHER</b>			
<b>Vacancy</b>	<b>Roll Number</b>	<b>Name of the candidate</b>	<b>Marks</b>
Unreserved =1	100030	Subhajit Chakraborty	387.66
Unreserved EC = 2	---	No qualified candidate	
Scheduled Caste=2	100065	Tapas Roy	323.66
	100203	Amar Mondal	318.33
OBC B EC = 1	---	No qualified candidate	

<b>GROUP-C</b>			
<b>POST : LOWER DIVISION CLERK</b>			
<b>Vacancy</b>	<b>Roll Number</b>	<b>Name of the candidate</b>	<b>Marks</b>
<b>Unreserved=5</b>	<b>200698</b>	<b>Manoj Kumar Ghosh</b>	<b>53.83</b>
	<b>200446</b>	<b>Chandan Das</b>	<b>53.5</b>
	<b>201086</b>	<b>Pradip Kumar Thokdar</b>	<b>53.5</b>
	<b>200878</b>	<b>Parvej Alam</b>	<b>52.16</b>
	<b>201450</b>	<b>Anirban Kundu</b>	<b>50.66</b>
<b>Unreserved EC = 2</b>	<b>200919</b>	<b>Anirban Ghosh</b>	<b>47.83</b>
	<b>200975</b>	<b>Biswarup Adhikari</b>	<b>46</b>
<b>Unreserved Ex Serviceman=1</b>	<b>200637</b>	<b>Animesh Tarafdar</b>	<b>46.16</b>
<b>Scheduled Caste = 1</b>	<b>200577</b>	<b>Sukanta Das</b>	<b>46.33</b>
<b>SC EC = 2</b>	<b>200579</b>	<b>Rabin Das</b>	<b>27.66</b>
	<b>200353</b>	<b>Bimal Pramanik</b>	<b>25.33</b>
<b>OBC B=1</b>	<b>201086</b>	<b>Pradip Kumar Thokdar</b>	<b>53.5</b>
<b>OBC A- 1</b>	<b>200878</b>	<b>Parvej Alam</b>	<b>52.16</b>

The above Waiting list published shall be guided by the following norms and conditions as resolved by the District Recruitment Committee :-

i) the candidature of the candidates whose names are in Waiting List, shall be considered, if any of the selected candidates as above under respective category is found unable to continue with the service on account of (a) non-acceptance of appointment (b) voluntary resignation (c) found unfit for the post demanding instant removal from the post/service prior to the completion of probation period due to insubordination, misdemeanour, negligence in discharging his/her official duties, (d) non-fulfilment of any other criteria including suppression of material information and on failure to collect V.R. Form, submission thereof and non-appearance before CMOH of the district on stipulated dates as notified above.


Contd....P/9



j) the Appointing Authority shall reserve their right to de-list any candidate from the above Waiting List, if it is subsequently found necessary.

k) the Appointing Authority reserve their right to make any alteration or change in the list if it is found that out of any procedural mistake or clerical mistake the name/roll number/marks of any candidate has been wrongly inserted/omitted in the above list.

The above panel shall remain valid for one year from the date of its publication or till all the vacancies as notified under the Employment Notification dated 19.04.2016 are filled up by the candidates of the respective panel, whichever is later.

  
**District Judge,** 21.9.2016  
**Uttar Dinajpur at Raiganj**